

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT
ROHINI COURT COMPLEX DELHI**

ORDER

Since, Ms. Sukhvinder Kaur, ASJ-04 is on leave w.e.f. 24.11.2018 to 30.11.2018 & her 1st link Judicial Officer i.e. Sh. Jitendra Kumar Mishra, Spl. Judge NDPS Act is also on leave w.e.f. 24.11.2018 to 06.12.2018. Hence, all the Bail Applications assigned to Ms. Sukhvinder Kaur, ASJ-04 shall be dealt with by Sh. Virender Kumar Bansal, ASJ/Pilot Court till Ms. Sukhvinder Kaur, ASJ-04 returns from the leave.

V. Kumar

**(VINOD KUMAR)
Officiating District & Sessions Judge (North)
, District Court Rohini Delhi**

No. Judl/Bail/North/RC/2018/ 30611-30627

Dated: 24/11/18

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The President / Secretary, Rohini Court Bar Association, Delhi.
7. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
8. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
9. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
10. The Web Site Computer Committee, Rohini Court Complex, Delhi.
- ✓ 11. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. PS to Ld. D&SJ North District, Rohini Courts, Delhi.
13. The Facilitation Centre, Rohini Courts, Delhi.
14. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.

V. Kumar

**Officiating District & Sessions Judge, (North),
District Court Rohini : Delhi**